

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2346
ANSWERED ON:05.02.2014
RIGHT TO HOUSING
Hussain Shri Syed Shahnawaz

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to enact a legislation on Right to Housing;
- (b) if so, the details thereof; and
- (c) the time by which the legislation is proposed to be enacted?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION [DR. (Ms.) GIRIJA VYAS]

(a): No Madam. Government has no proposal currently for legislation on Right to Housing. Government promotes housing activities through its policies like National Urban Housing and Habitat Policy – 2007 and Schemes like Rajiv Awas Yojana, Affordable Housing in Partnership and Rajiv Rinn Yojana.

(b) & (c): In view of the above, Questions do not arise.